# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## M.A.No.555/12 in O.A.475/12 & O.A.No.475/12

Tuesday this the 15th day of January 2013

#### CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

P.Abdul Nazar, S/o.P Abdu Rahiman, Section Officer (Adhoc), Office of the Accountant General (A&E), Kozhikode Branch, Kerala.

... Applicant

(By Advocate Mr. Babu Joseph Kuruvathazha)

### Versus

- Union of India represented by its Secretary, Government of India, Ministry of Finance, New Delhi – 110 001.
- Comptroller & Auditor General of India,
   Bahadur Shah Zafar Marg, New Delhi 110 124.
- Deputy Comptroller & Auditor General (P),
   10, Bahadur Shah Zafar Marg, New Delhi 110 024.
- 4. Accountant General (A&E), Kerala, Thiruvananthapuram – 695 039. ...Respondents

(By Advocates Mr.Varghese P Thomas, ACGSC [R1] & Mr.VV Asokan [R2-4])

This application having been heard on 15<sup>th</sup> January 2013 this Tribunal on the same day delivered the following:-

## ORDER

### HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

M.A.555/12 is an application for condonation of delay of 863 days in filing the O.A. In the affidavit filed by the applicant in support of the application for condonation of delay, it is merely stated that the present O.A.

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is only to direct the respondents for consideration of Annexure A-13 representation in the light of Annexure A-11 order of the Tribunal and the reliefs sought for are identical in nature. There is no other reason stated as to why the representation itself is filed belatedly after the order. No circumstance preventing the applicant from filing the case or filing the representation earlier has been stated in the affidavit. Thus, this is a case where no sufficient explanation is offered for condonation of delay. In the circumstances, application for condonation of delay is dismissed. Consequently, the O.A is also dismissed.

(Dated this the 15th day of January 2013)

K.GEORGE JOSEPH ADMINISTRATIVE MEMBER JUSTICE P.R.RAMAN
JUDICIAL MEMBER

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